POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF
MILLARS INDIA LTD. ("MIL")

Registered Office : 24, Kurla-Kirol Road, Ghatkopar (W), Mumbai 400086.

This Post Offer Public Announcement ("Announcement") is being issued by LKP Shares and Securities Ltd., as Manager to the Offer on behalf of Skyline Vision Pvt. Ltd., Dave Builders Pvt. Ltd. and Jatin Daisaria Realtors Pvt. Ltd. (hereinafter collectively called as the "Acquirers") Mr. Khyalilal M. Tater, Mr. Jitendra M.Tater, Mr. Harshad P. Dave, Mr Jaysinh A. Dave, Mr. Maulik H. Dave, Mr. Jatin V. Daisaria and Mrs. Urmi Manoj Daisaria (hereinafter called as the Persons Acting in Concert or PAC's). The Acquirers made a Public Announcement ("PA") on 6th December, 2006 and Corrigendum to the Public Announcement on 13th March, 2007 in compliance with and pursuant to Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire upto 8,04,485 fully paid up equity shares of Rs. 10 each representing 20% of the Fully Expanded Equity Share Capital of Millars India Ltd. for cash at a price of Rs. 80 per share. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in PA, Corrigendum to the PA and the letter of offer. The offer formalities have been completed and the dispatch of payment of consideration has been done on 19th April, 2007. The details are as under:

1.	Name of the Target Company	Millars India Limited
2.	Name of Acquirers including PAC's	Skyline Vision Pvt. Ltd., Dave Builders Pvt. Ltd. and Jatin Daisaria Realtors Pvt. Ltd ("Acquirers"), Mr. Khyalilal M. Tater, Mr. Jitendra M. Tater, Mr. Harshad P. Dave, Mr. Jaysinh A. Dave, Mr. Maulik H. Dave, Mr. Jatin V. Daisaria and Mrs. Urmi Manoj Daisaria ("PAC's").
3.	Name of Manager to the Offer	LKP Shares and Securities Limited
4.	Name of the Registrar to the Offer	Intime Spectrum Registry Ltd.
5.	Offer Details a. Date of opening of the Offer b. Date of Closure of the Offer	 Wednesday, 21st March, 2007 Monday, 9th April, 2007

6. Details of the acquisition

Sr. No.	Item	Proposed in the Offer document		Actuals	
(i)	Offer Price	Rs. 80 per share		Rs. 80 per share	
		(No.)	(%)	(No.)	(%)
(ii)	Share holdings of Acquirers & PAC's before MOU / P.A.	51,086	2.20*	51,086	2.20*
(iii)	Shares acquired by way of MOU or market purchases (No. & %)	NIL		NIL	
(iv)	Shares acquired in the open offer (No. & %)	8,04,485	20.00**	15,272	0.38**
(v)	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 6,43,58,800		Rs. 12,21,760	
		(No.)	(%)	(No.)	(%)
(vi)	Shares acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	3,51,000 fully paid up equity shares and 13,50,000 convertible warrants	42.29@**	3,51,000 fully paid up equity shares and 13,50,000 convertible warrants	42.29@**
	Price of the shares acquired	Rs. 80 per share		Rs. 80 per share	
(vii)	Post offer share holding of Acquirers & PAC's (No. & %) (ii+iii+iv+vi)	25,56,571	63.56#	17,67,358	43.94#
(viii)	Pre & Post offer share holding of public (No & %)	Pre offer	Post offer	Pre offer	Post offer
		11,75,644 / 50.64%*	10,05,607 / 25.00%**	11,75,644 / 50.64%*	11,60,372 / 28.85%**

* before preferential issue of equity shares & convertible warrants

** on fully expanded equity capital and voting capital

@ including 13,50,000 convertible warrants entitling warrant holder to receive 1 equity share per warrant at a price of Rs. 80 per share.

\# assuming full conversion of convertible warrants

7.	Status of escrow account, whether released or not	An amount of Rs. 12,25,000 (being 7.60% of fund in escrow account) plus interest thereon of Rs. 5252 has been transferred to the Special Account to make payment of consideration to all shareholders whose shares were accepted. The balance funds in escrow account will be released shortly to the acquirers
8.	Payment of interest, if any, to the shareholders along with the details thereof	Nil
9.	Status of investor complaints received, if any	Nil

A copy of this Announcement can be downloaded from SEBI website at www.sebi.gov.in.

The Directors of the Acquirer Companies and PAC's accept joint and several responsibility for the information contained in this Announcement.

On behalf of the Acquirers and PAC's:

Skyline Vision Pvt. Ltd.
108, Sapphire Arcade, Mahatma Gandhi Road, Ghatkopar (East), Mumbai- 400 077

Dave Builders Pvt. Ltd.
5-Neelkanth Market, Mahatma Gandhi Road, Ghatkopar (East), Mumbai- 400 077

Jatin Daisaria Realtors Pvt. Ltd
309, Bhaveshwar Market, Mahatma Gandhi Road, Ghatkopar (East), Mumbai- 400 077

Mr. Khyalilal M. Tater and Mr. Jitendra M. Tater
8th Kaustubh Apartment, Tilak Road, Ghatkopar (East), Mumbai- 400077

Mr. Jaysinh A. Dave
"Rohini", B/14-205, Rajawadi Colony, Ghatkopar (East), Mumbai- 400 077

Mr. Harshad P. Dave and Mr. Maulik H. Dave
4- Neelkanth Park, Opp. Rajawadi Garden, Ghatkopar (East), Mumbai- 400 077

Mr Jatin V. Daisaria and Mrs. Urmi Manoj Daisaria
501, Panchavati, Mahatma Gandhi Road, Ghatkopar (East), Mumbai -400 077

ISSUED BY MANAGER TO THE OFFER

LKP SHARES

LKP Shares and Securities Ltd.
(SEBI Regn. No.: MB/INM000002483)
112-A, Embassy Centre, Nariman Point, Mumbai - 400 021.
Tel.: 91-22 - 4002 4785 / 86 Fax: 91-22 - 2287 4787
Contact Person: Ms. Sonali Jain, E-Mail: sonali_jain@lkpsec.com

Place: Mumbai

Date: 3rd May, 2007

Size: 32 X 12 cms